

**MOST URGENT**  
**Confidential**  
**By e-mail**

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No. : B (Gen)-5601/57/2020/690  
Date : 10<sup>th</sup> September, 2020.

From,  
S.G. Dige  
Registrar General,  
High Court of Bombay,  
Mumbai.

To,  
The Principal Judge, City Civil & Sessions Court, Mumbai.  
The All Principal District & Sessions Judges.  
The Chief Metropolitan Magistrate, Mumbai.  
The Chief Judge, Court of Small Causes, Mumbai.

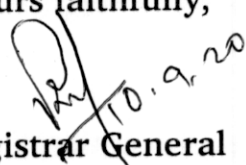
**Subject** :- Extension to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the subject, I am to state that the Hon'ble Chief Justice has been pleased to **grant extension for a period of one (01) year** to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018 from the date of expiry of lists.

I am, therefore, request you to take note thereof and display the same on the Notice Board as well as on the official web-site of District Court, under intimation to this office.

Yours faithfully,

  
Registrar General